



2026:DHC:5258



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 323/2016 & I.A. 16227/2026

NATIONAL HIGHWAYS

AUTHORITY OF INDIA

.....Petitioner

Through: Ms. Gunjan Sinha Jain, Adv.

versus

M/S DHANDBAD DURGAPUR

SUPER CONNECTIVITY (P) LTD

.....Respondent

Through: Mr. Deepak Khurana, Adv.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

01.07.2026

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1. Learned Counsel for the petitioner seeks withdrawal of the petition as an amicable settlement has taken place between the parties.

2. Accordingly, the present petition is disposed of as withdrawn.

OM PRAKASH SHUKLA, J

JULY 1, 2026/gunn/at